POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF NEELAMALAI AGRO INDUSTRIES LIMITED

The details subsequent to the completion of the offer made vide Public Announcement dated October 21,2005, the Letter of Offer dated November 24, 2005 and the corrigendum to the public announcement dated December 12, 2005 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 on behalf of - Mr. Ajit Thomas to acquire up to 79,900 fully paid up equity shares of Rs. 10/- each representing 12.74% of the equity share capital at a price of Rs 103/-per share for each fully paid up Equity share payable in cash are as under:

The details of the offer are as under:

1	Name of the Target Company	Neelamalai Agro Industries Limited
2	Name and Address of the Acquirer	Mr. Ajit Thomas 47, Vijayaraghava Road, T. Nagar, Chennai – 600 017,
3	Name of Manager to the Offer	Meghraj Financial Services (India) Private Limited
4	Name of the Registrar to the offer	Cameo Corporate Services Limited
5	Offer Details:	
	a. Date of opening of the offer	December 15,2005
	b. Date of closure of the offer	January 3,2006

6. Details of the acquisition

S No	Item	Proposed in the offer Document		Actual	
1	Offer Price	Rs 103/-		Rs 103/-	
2	Shareholding of the acquirer (No & %) before MOU/PA	384202 (61.25%)		384202 (61.25%)	
3	Shares acquired by way of MOU or market purchases (No & %)	-		-	
4	Shares acquired in the open offer (No & %)	79,900 (12.74%)		22651 (3.61%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 82,29,700/-		Rs. 23,33,053/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	N.A.		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	464102 (73.99%)		406853 (64.85%)	
8	Pre & Post offer shareholding of public (No & %)i.e., other than Acquirer and Deemed PACs	Pre offer	Post offer	Pre offer	Post offer
		236798 (37.75%)	156898 (25.01%)	236798 (37.75%)	214147 (34.14%)

7	Status of the escrow account, whether released or not	Not Released
8	Payment of interest, if any to the shareholders along with the details thereof	Nil
9	Status of investor complaints received, if any	Nil

The Acquirer accepts full responsibility for the information contained in this Announcement. The Acquirer shall be responsible for fulfillment of his obligations under the SEBI (SAST) Regulations, 1997.

A copy of this announcement is also available on SEBI's website at http://www.sebi.gov.in/

MEGHRAJ

Issued by Manager to the Offer on behalf of the Acquirer
Meghraj Financial Services (India) Private Ltd.
3rd Floor, Khanna Construction House,
44, Dr. R.G. Thadani Marg, Worli,
Mumbai – 400 018. Tel.: 022-24931764 Fax: 022-24931765
Email: paresh@meghrajindia.com
SEBI Regn. No.: MB/INM000001220
Name of contact person: Mr. Paresh Soni

Place: Chennai
Date: January 20, 2006